

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited
V/s.
Daman Polmers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1 Harish Adwant

46 Keystone
Partners

Petitioner



2 Anshu Mehta Respondent

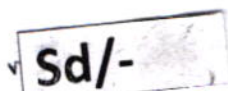
Daman Polymers India Pvt Ltd
Respondent



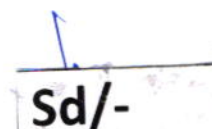
ORDER

CP No.1199/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement has been arrived at, at their request, list
this matter on 19.12.2017 for reporting settlement.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)